

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA

UNSTARRED QUESTION NO.3813

TO BE ANSWERED ON 8th DECEMBER, 2016

MISSING SEAMEN/WORKERS

3813. SHRI P. KARUNAKARAN:

Will the Minister of SHIPPING be pleased to state:

- (a) the number of seamen/workers found missing on board the ships/vessels during each of the last three years and the current year;
- (b) the number of seamen/workers out of them got traced/found as a result of rescue efforts during the said period;
- (c) the steps taken/being taken by the Government to trace the remaining missing seamen/workers; and
- (d) the other steps taken by the Government to prevent such incidents in future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI MANSUKH L. MANDAVIYA)**

(a)&(b):The details of the seamen/workers found missing on board the ships and the number of seamen/workers out of them got traced as a result of rescue efforts during the last 3 years and the current year are given below:-

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| Year | Total Indian seamen/workers on | | Total Indian seamen/workers traced as a result of rescue efforts on | |
|--------------------|--------------------------------|---------------------|---|--------------|
| | Indian Flag vessel | Foreign Flag vessel | Indian Flag | Foreign Flag |
| 2013 | 4 | 8 | nil | nil |
| 2014 | 4 | 10 | 1 | 1 |
| 2015 | nil | 1 | nil | nil |
| 2016(upto October) | 3 | 7 | nil | nil |

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(c) : Various steps taken to trace the missing seamen / vessels include the following:-

(i) In all cases of missing seamen on board the vessel, efforts are made to trace missing seamen/workers in coordination with the respective Maritime Rescue Coordination Centre [MRCC] / Rescue Coordination Centre [RCC] of the Indian Coast Guard. A surface and air search is launched by the Coast Guard and master of the vessel to trace the missing person.

(ii) Indian shipping companies are required to carry out investigation internally as per their safety management system and submit their report to the Directorate General of Shipping (DGS). In addition, the DGS carries out investigation of such missing seamen/workers on Indian Flag vessels.

(iii) In case of an Indian national missing on foreign flag vessel, the DGS requests the respective Flag State administration to carry out investigation and forward their report to this Directorate.

(iv) When there is no trace of such missing seamen/workers, after termination of Search and Rescue [SAR] operation by the respective authorities, it is considered that missing seamen/ workers are presumed dead.

(d): Lessons learnt from such missing incidents are shared with the companies / operators. General workshops are held to educate the stakeholders for prevention of such incidents.
